

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/228(BEN)2018

Court No. 1

Item No. 111

IBC Under Sec 9

In the matter of:

M/S INDU CORPORATION PRIVATE LIMITED  
V/s

.....Petitioner

M/S BHUWALKA STEELS INDUSTRIES  
LIMITED

.....Respondent

order delivered on ..06/04/2021

Coram:

ShriRAJESWARA RAO VITTANALA, Honble Member(J)  
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. SHIVADUTT BANNANJE RP  
MS. JYOTHI ANUMOLU FOR RP

For Respondent(s):

Order

Heard Mr. Shivadutt Bannanje, Resolution Professional and Ms. Jyothi Anumolu,  
Learned Counsel for the RP

The Learned Counsel for the RP to ensure that no I.As are pending in the case and the  
present I.A No. 132 of 2020 will be taken up on next date of hearing. Post the case on  
19.04.2021.

Member(T)

Member(J)

gy

Recd. 10/4/21  
from ~~Shri~~ Gayatri  
16/07.  
Verified  
Court Officer

Due to being engaged in preparation of pending disposal of/order reserved cases, this order sheet was not created in CIS website and hence  
could not get it signed from the Hon'ble Members on time.